

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**

**UNSTARRED QUESTION NO.3679**

TO BE ANSWERED ON 20.12.2021

**NGOs in Education Sector**

**†3679. SHRI RAHUL KASWAN:**

Will the Minister of **EDUCATION** be pleased to state:

- (a)** whether the irregularities have been reported and complaints received regarding the functioning of a large number of NGOs operating in the field of education with the help of grants from abroad and big companies;
- (b)** if so, the details thereof during the last five years, State-wise and date-wise including Rajasthan;
- (c)** whether any assessment has been made of the funds spent through NGOs in the field of education for Government schools in the country; and
- (d)** if so, the details of the funds spent in the field of education especially in Rajasthan during the last five years NGOs-wise, head-wise and year-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

- (a) to (d):** There is no scheme or programme of Ministry of Education under which grants from abroad and big companies are released to NGO. Education is in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State/ UT Government. The decision of the State/ UT Government to involve Non-Governmental Organizations (NGO) is based on State's requirement and the expertise or specialization of the NGO.

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